

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**R.P. No. 16 of 2015 in APPEAL NO. 177 OF 2012 &
IA No. 320 of 2015**

And

**R.P. No. 17 of 2015 in APPEAL NO. 178 OF 2012 &
IA No. 321 of 2015**

Dated : 3rd November, 2016

**R.P. No. 16 of 2015 in APPEAL NO. 177 OF 2012 &
IA No. 320 of 2015**

In the matter of:

BSES Rajdhani Power Ltd.	...	Review Petitioner (s)/ Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission	...	Respondent(s)

**R.P. No. 17 of 2015 in APPEAL NO. 178 OF 2012 &
IA No. 321 of 2015**

In the matter of:

BSES Yamuna Power Ltd.	...	Review Petitioner (s)/ Appellant (s)
Vs.		
Delhi Electricity Regulatory Commission	...	Respondent(s)

Counsel for the Review Petitioner (s) /Appellant (s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **01.12.2016.**

Court Master